

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-2472(ND)2019

IN THE MATTER OF:

Wave Industries Pvt Ltd

Vs

M/s Metamozez Entertainment Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 7 of (IBC)

Order delivered on 17.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. A K Pandey
For the Respondent :

ORDER

Mr. A.K. Pandey, Ld. Proxy counsel appeared on behalf of the petitioner and seeks adjournment on the ground that the main arguing counsel is not available today. List the matter to **03.03.2020**, as prayed for.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)